

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3302
ANSWERED ON:30.11.2010
REGULATION OF RETAIL MARKET
Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has framed any rules to regulate the operation of Multi National Companies and Corporate houses in the retail sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a): No Madam.
- (b): Question does not arise in view of reply to part (a) above.
- (c): The Central Government has no proposal to frame rules as 'retail' is a state subject.